

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:631
ANSWERED ON:09.05.2002
RURAL ELECTRIFICATION
ADHIR RANJAN CHOWDHURY;SHYAMA SINGH

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government have prepared a new scheme to provide subsidy on interest to those States which would undertake developmental works in rural electrification;
- (b) if so, the details thereof and the funds earmarked for the new scheme during 2002-03, State-wise;
- (c) whether to upgrade the rural electrification, new guidelines have been issued by the Union Government;
- (d) if so, the details thereof and the target set for rural electrification during the current year; and
- (e) the achievements of rural electrification during the past few years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.631 TO BE ANSWERED IN TI LOK SABHA ON 09.05.2002 REGARDING RURAL ELECTRIFICATION.

(a) & (b) : The Government of India has introduced a new interest subsidyscheme called the `Accelerated Rural Electrification Programme` (AREP) under which a provision of Rs.164 crore has been kept in the budget for 2002-03.

(c) & (d) : It has been resolved in the Chief Ministers` Conference held on 3rdMarch, 2001 to complete rural electrification by the end of 10th Plan i.e. by the year 2007 and the coverage of all households by the year 2012. In order to attainthis objective, rural electrification has been treated as a Basic Minimum Serviceand has been included under Pradhan Mantri Gramodaya Yojana (PMGY) fromthe year 2001-02. Under this programme, Ministry of Finance have released anamount of Rs.412.236 crores to the States during 2001-02. Ministry of Finance have also released an amount of Rs.175 crores during 2001-2002 under Minimum Needs Programme (MNP) for rural electrification.

The Planning Commission have made an allocation of Rs.2747.00crore for all the six components of PMGY including rural electrification, as Additional Central Assistance for the year 2002-03.Under the revised guidelines of PMGY formulated by the Planning Commission, the States would haveflexibility to decide the interse allocation of ACA among the six PMGY sectors asper their own plan priorities and discretion. The Planning Commission have madea budget provision of Rs.600 crore as ACA for rural electrification under Minimum Needs Programme for 2002-03.In addition to this, Rural ElectrificationCorporation have formulated new schemes for electrification of dalit bastis and hamlets at lower rate of interest.

(e) : The State-wise achievement of Village Electrification and PumpsetEnergisation from the year 1997-2002 (February) and the Status of unelectrified villages are given at Annexure-I, II and III respectively.

ANNEXURE-I

ANNEXURE REFERRED TO IN PART (e) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO.631 TO BE ANSWERED IN THE LOK SABHA ON 09.05.2002 REGARDING RURAL ELECTRIFICATION.

YEARWISE AND STATEWISE PROGRESS OF VILLAGE ELECTRIFICATION DURING THE LAST FIVE YEAR

S.No States Villages Electrified during the year

1. Andhra Pradesh	@	@	@	@	@	
2. Arunachal Pradesh	38	48	24	35	Nil	(e)
3. Assam	20	Nil	Nil	Nil	Nil	(d)
4. Bihar	5	8	43	37	25	(g)
5. Jharkhand	(#)					
6. Goa	\$	\$	\$	\$	\$	
7 Gujarat	9	4	@	@	@	
8. Haryana	@	@	@	@	@	
9. Himachal Pradesh	139	45	25	37	5	
10. J & K	14	NA	NA	NA	NA	
11. Karnataka	NIL	13	15	60(+)	8	(f)
12. Kerala	@	@	@	@	@	
13. Madhya Pradesh	463	300	87	15	NIL	(g)
14. Chhattisgarh	(#)		1	NIL	(b)	
15. Maharashtra	\$	\$	\$	\$	\$	
16. Manipur	52	50	11	NIL	NIL	
17. Meghalaya	43	NIL	NIL	8	33	(f)
18. Mizoram	12	3	4	NIL	NIL	
19. Nagaland	NIL	10	33	16	NIL	(c)
20. Orissa	800	817	748	42	NIL	(b)
21. Punjab	@	@	@	@	@	
22. Rajasthan	698	685	510	465	231	
23. Sikkim	\$	\$	\$	\$	\$	
24. Tamil Nadu	@	@	@	@	@	
25. Tripura	15	3	4	3	NIL	
26 Uttar Pradesh	851	711	476	260	105	(f)
27 Uttranchal	(#)		158	NA	(a)	
28 West Bengal	48	83	113	81	37	(g)

TOTAL (STATES) 3207 2780 2093 1218 444

TOTAL (Uts) @ @ @ @ @

TOTAL (ALL INDIA) 3207 2780 2093 1218 444

Note: Target not finalised

(+) Inclusive of 48 Nos. of villages which have already electrified earlier.
 @ Cent Percent villages electrified
 \$ Cent Percent villages electrified as per 1981 census
 NA Not available

(#) Newly constituted states in 2000-01

(a) progress reported to the end of 31.3.2001

(b) progress reported to the end of 30.4.2001

(c) progress reported to the end of 30.9.2001

- (d) progress reported to the end of 31.10.2001
- (e) progress reported to the end of 30.11.2001
- (f) progress reported to the end of 31.12.2001
- (g) progress reported to the end of 31.1.2002

ANNEXURE-II

ANNEXURE REFERRED TO IN PART (e) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 1081 TO BE ANSWERED IN THE LOK SABHA ON 09.05.2002 REGARDING RURAL ELECTRIFICATION.

YEARWISE AND STATEWISE PROGRESS OF PUMPSET DURING THE LAST FIVE YEAR

S.No States Pumpset Energisation during the year

1997-98 1998-99 1999-00 2000-01 2001-02 (Upto Feb.2002)

1.	Andhra Pradesh	3398	59997	34026	5831	2052	(e)
2.	Arunachal Pradesh						
3.	Assam	NIL	NIL	NIL	NIL	NIL	(d)
4.	Bihar	932	813	1539	2282	874	(g)
5.	Jharkhand	(#)					
6.	Goa	391	136	68	209	NA	(a)
7.	Gujarat	25931	26262	26665	23741	34574	
8.	Haryana	943	835	783	9450	6607	
9.	Himachal Pradesh	318	294	370	405	444	
10.	J & K	533	NA	NA	NA	NA	
11.	Karnataka	32685	59674	40139	81896	24831	(f)
12.	Kerala	14723	24050	20457	18433	11863	
13.	Madhya Pradesh	52699	45857	23235	11369	5848	(g)
14.	Chhattisgarh	(#)		1244	81		(b)
15.	Maharashtra	59473	58810	65530	52185	17689	(c)
16.	Manipur		NIL	-			
17.	Meghalaya		-	-			
18.	Mizoram		-	-			
19.	Nagaland		-	-			
20.	Orissa	1903	1312	1167	99	NIL	(b)
21.	Punjab	8941	9810	10169	22713	24360	
22.	Rajasthan	25306	25051	22942	26070	15051	
23.	Sikkim		-	-			
24.	Tamil Nadu	41920	34673	36397	43466	36660	
25.	Tripura	121(+)	209	NA	-		
26.	Uttar Pradesh	11645	16113	11403	7980	7260	(f)
27.	Uttranchal	(#)		106	NA		(a)
28.	West Bengal	1610	2855	2053	1502	650	(g)

TOTAL (STATES) 283351 366663 297152 308981 188844

TOTAL (Uts) 713 581 442 255 130

TOTAL (ALL INDIA) 284064 367244 297594 309236 188974

Note: Target not finalised

(+) Inclusive of last year achievement.

(#) Newly constituted states in 2000-01

(a) progress reported to the end of 31.3.2001

(b) progress reported to the end of 30.4.2001

(c) progress reported to the end of 30.9.2001

(d) progress reported to the end of 31.10.2001

(e) progress reported to the end of 30.11.2001

(f) progress reported to the end of 31.12.2001

(g) progress reported to the end of 31.1.2002

ANNEXURE-III

ANNEXURE REFERRED TO IN PART (e) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 1 TO BE ANSWERED IN THE LOK SABHA ON 09.05.2002 REGARDING RURAL ELECTRIFICATION.

Progress of Village Electrification as on 28.2.2002

Sl.No	States/UTs	Total inhabitant villages	Cumulative villages electrified as on 28.2.02	Balance as on 28.2.02	Remarks
1.	Andhra Pradesh	26586	26565	NIL	Balance 21 villages declared non-feasible for electrification
2.	Arunachal Pr.	3649	2206	1443	Progress reported to the end of 30.11.2001
3.	Assam	24685	19019	5666	Progress reported to the end of 31.10.2001
4.	Bihar	67513	47950	19563	Progress reported to the end of 31.1.2002
5.	Jharkhand(#)	++			
6.	Goa	360	360	NIL	

7	Gujarat	18028	17940	NIL	Balance	88	villages	
					declared non-feasible			for electrification.
8.	Haryana	6759	6759	NIL				
9.	Himachal Pr.	16997	16886	111				
10.	J & K	6477	6315	162	Progress reported to			the end of 31.3.98
11.	Karnataka	27066	26759	26	Balance	281	villages	non-feasible for electrification
12.	Kerala	1384	1384	NIL	Progress reported to			the end of 31.12.2001
13.	Madhya Pradesh	51806	50286	1520	Progress reported to			the end of 31.1.2002
14.	Chhattisgarh(#)	19720	18076	1644	Progress reported to			the end of 31.4.2001
15.	Maharashtra	40412	40349	NIL	Balance	63	villages	declared non-feasible to electrification
16.	Manipur	2182	2001	181				
17.	Meghalaya	5484	2551	2933	Progress reported to			the end of 31.12.2001
18.	Mizoram	698	691	7				
19.	Nagaland	1216	1212	4	Progress reported to			the end of 30.9.2001
20.	Orissa	4699	35232	11757	Progress reported to			the end of 30.4.2001
21.	Punjab	12428	12428	NIL				
22.	Rajasthan	37889	36143	1746				
23.	Sikkim	447	405	42	42 nos.			forest villages
24.	Tamil Nadu	15822	15822	NIL				
25.	Tripura	855	813	42				
26.	Uttar Pradesh	97122	77152	19970	Progress reported to			the end of 31.12.2001
27.	Uttaranchal(#)	15681	12488	3193	Progress reported to			the end of 31.3.2001
28.	West Bengal	37910	29633	8277	Progress reported to			the end of 31.1.2002
TOTAL (STATES)		586165	507425	78287	Balance	453	villages	declared non-feasible for electrification
TOTAL (UTs)		1093	1090	NIL	Balance	3	villages	declared non-feasible for electrification
TOTAL (ALL INDIA)		587258	508515	78287	Balance	456	villages	declared non-feasible for electrification

Newly formed states

++ separate data is not available